

Government under the scheme of computerisation of Land Records, there was no allocation of funds during 1995-96. ARWSP, RSP and the scheme of computerisation of Land Records are not employment generation schemes. No proposal is pending for any of the schemes.

#### Use of Hindi in UPSC Examinations

2371. SHRI BRAHAMANAND MANDAL : Will the PRIME MINISTER be pleased to state :

(a) the time by which relaxation to gives answer in Hindi is likely to be given in regard to two question papers in the limited Departmental competition examinations being organised by UPSC for promotion to the post of Section Officer from Assistant; and

(b) the rationale behind continuing English as a medium for the above examination?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b). The option to answer three out of five question papers in the departmental examination either in Hindi or in English is already available. It has been further decided in consultation with the concerned Ministries and UPSC to allow all the candidates, except those of the Ministry of external affairs, the option to answer one more paper, namely, Nothing, Drafting and Precis writing, either in English or in Hindi. It has not been found feasible to allow the option to the candidates of Ministry of External Affairs because half of the total number of post of Section Officers of the Ministry of External Affairs are located in Missions abroad and ability to communicate in English is an important pre-requisite for them. As far the remaining paper on General Financial and Service Rules, it has not been found feasible to give the option to answer it in Hindi as some of the related reference books are not available in Hindi.

[English]

#### LPG Agency

2372. SHRI DILEEPBHAI SANGHANI : Will the PRIME MINISTER be pleased to state :

(a) whether there is any ceiling for supply of LPG by the distributor agency;

(b) whether LPG agencies are working and making supply of LPG more than the allotted number of consumers in the country;

(c) if so, the details thereof;

(d) whether the Government propose to open more outlets in order to ease the situation and to avoid malpractices by the agencies; and

(e) if so, the details of programme chalked out in this regard in the Gujarat State?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLUUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) The present Refill sale ceiling for LPG distributors in different cities/towns is as given below:

Towns/cities with population (based on 1991 census)	Revised Ceiling Per month
1. Bombay	10,000
2. Delhi	9,000
3. Madras/Calcutta and towns having population of over 40 lakhs.	8,000
4. Towns with 20 to 40 lacs	7,000
5. Towns with 10 to 20 lacs	6,000
6. Towns upto 10 lakhs	5,000

(b) to (c). There are a few distributors who are operating above the ceiling limit fixed for different markets. Such markets are restructured and efforts are made to set up more LPG distributorships in these markets subject to availability of product. Government has approved LPG Marketing Plan 1994-95 containing 1191 LPG distributorships all over the country, including 64 distributorship proposals for Gujarat.

#### Growth Rate

2373. SHRI SANTILAL PARSOTAMDAS PATEL : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government had fixed the growth target for industrial and agricultural sector in the country particularly in the State of Gujarat for the years 1994-95 and 1995-96;

(b) if so, the achievements made in this regard;

(c) the target fixed for growth rate for industrial and agricultural sector in the year 1996-97; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (d). The Targets of sectoral growth rates consistent with the output targets for the economy are fixed by the Planning Commission of the country as a whole and as an average for the five year period of the Plan and not State-wise or year-wise. The projected growth rates for the Eighth Plan period (1992-97) for Agriculture sector, measured in terms of the gross value added is 3.1 per cent per annum. The same for "Industry" sector comprising (i) Mining and Quarrying, (ii) Manufacturing (iii) Electricity, Gas and Water Supply, and

(iv) Construction is 7.0 per cent per annum. Gross value added in Agriculture increased by 4.9 per cent in 1994-95 as per the Quick Estimates and 2.4 per cent in 1995-96 as per Revised Advance Estimates. The corresponding figures for the "Industry" sector are 8.3 per cent and 11.7 per cent respectively.

#### International Finance Corporation

2374. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the Houston Energy will set up a \$95 million power plant in Visakhapatnam in Andhra Pradesh;

(b) if so, the details thereof;

(c) whether the plan was finalised with the International Finance Corporation to provide long term financing;

(d) if so, the time by which work on this project is likely to be started; and

(e) the annual estimated production of this plant?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (e). The information is being collected and will be laid on the Table of the House.

[Translation]

#### LPG Connections

2375. SHRI VISHAMBHAR PRASAD NISHAD : Will the PRIME MINISTER be pleased to state :

(a) the total number of LPG connections released during the last three years in Banda and Fatehpur districts of Uttar Pradesh;

(b) whether the cases of under weight gas in cylinders and black marketing of cylinders have been registered in these districts during the above period;

(c) if so, the details thereof; and

(d) the action taken so far?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) The number of LPG connections released during the last three years in Banda and Fatehpur districts of Uttar Pradesh is as below:

District	1993-94	1994-95	1995-96
Banda	684	2519	560
Fatehpur	600	871	203

(b) to (d). There are clearly laid down procedures to ensure correctness of the weight of LPG cylinders at the bottling plants. All LPG dealers are also under instructions to ensure checking of each and every cylinder for correct weight prior to delivery to the customers premises. As per records maintained by the LPG Marketing Companies, No Complaints regarding under-weight cylinders and black marketing of LPG cylinders has been received by them from these districts during the period. As and when specific complaints are received, they are investigated by the LPG marketing companies and if the complaint is established, appropriate action is taken against the distributor under the Marketing Discipline Guidelines.

[English]

#### Methane Gas

2376. SHRI SUNIL KHAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Oil and Natural Gas Corporation has found coal bed methane gas at Durgapur; and

(b) if so, the steps taken to exploit it?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) Yes, Sir.

(b) Does not arise.

#### R.D. Schemes

2377. SHRI BANAWARI LAL PUROHIT :  
SHRI T. GOVINDAN :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of rural development schemes/projects submitted by the Governments of Maharashtra and Kerala for approval;

(b) the details of schemes/projects approved by the Union Government so far;

(c) the time by which the remaining schemes/projects are likely to be cleared; and

(d) the details of assistance provided by the Government so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (d). The status of the projects/schemes received and action taken in respect of Jawahar Rozgar Yojana (JRY) and Accelerated Rural Water Supply Programme (ARWSP) for Kerala and Maharashtra is given in the Statement enclosed.